

**BEFORE THE NATIONAL GREEN TRIBUNAL,
(PRINCIPAL BENCH) NEW DELHI**

OA No 227 of 2026

IN THE MATTER OF:

Ratnamani Dobhal vs Union of India & Ors

I N D E X

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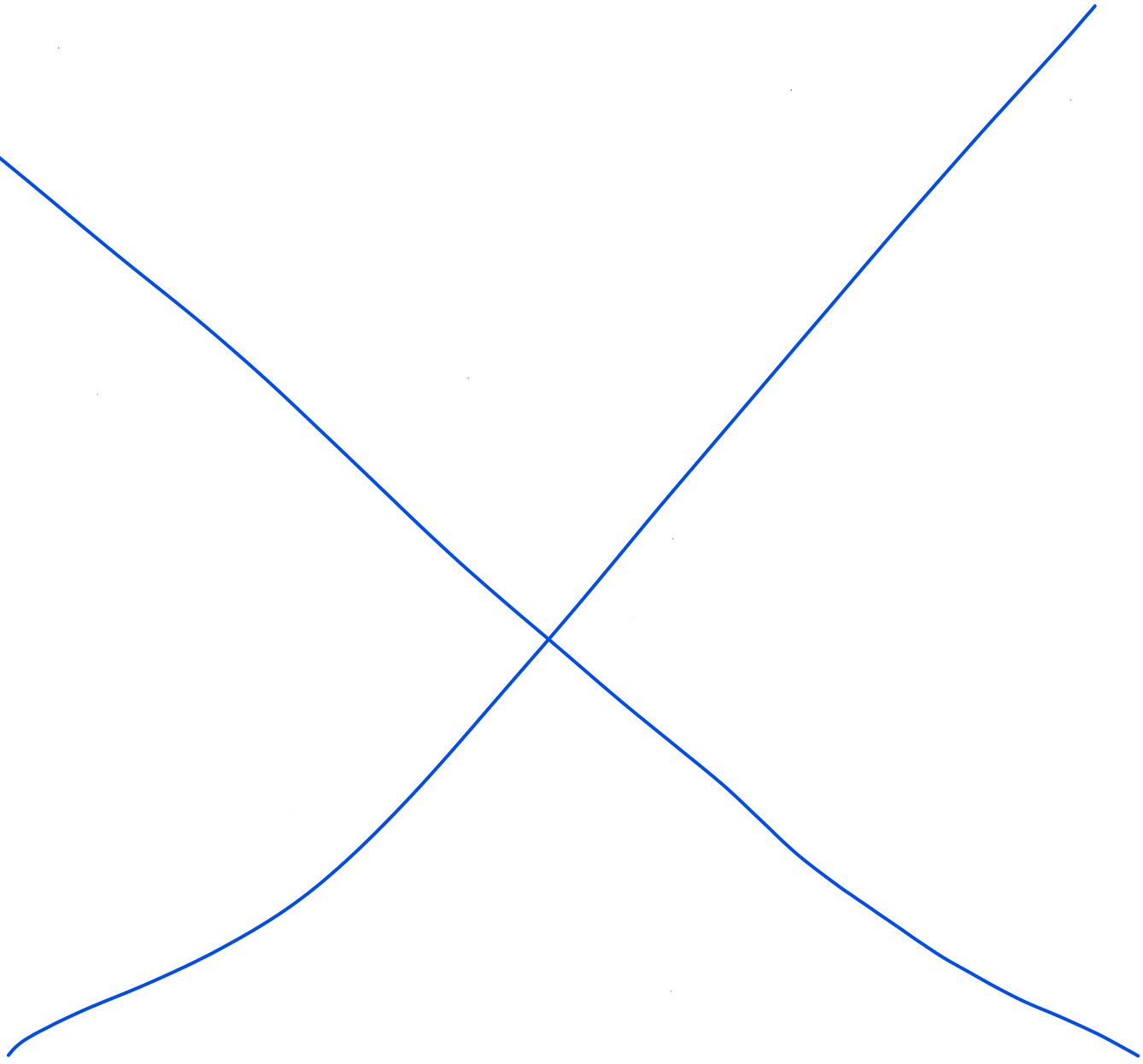
New Delhi

Date: ^{18th} July, 2026

Through Counsel

Gigi. C. George Advocate & CGSC

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**BEFORE THE NATIONAL GREEN TRIBUNAL,
(PRINCIPAL BENCH) NEW DELHI**

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IN THE MATTER OF:

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**Affidavit on behalf of Respondent National Mission for Clean Ganga (NMCG),
Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, (Respondent No 6)**

Most Respectfully, I, Anup Kumar Srivastava, aged 59 years, working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), D/o WR, RD&GR, Ministry of Jal Shakti do hereby solemnly affirm, and declare as under:

2. That the deponent is working as Executive Director (Technical) in NMCG and is well conversant with the facts and circumstances of the present case on the basis of information derived from the official records, and am competent to submit the present affidavit on behalf of the NMCG Respondents 6.
3. That it is submitted that in the above matter this Hon'ble Tribunal is considering the issue of alleged discharge of untreated sewage in river Ganga at multiple locations in Hardwar, Uttarakhand, including Har-ki-Pauri, Bhimgoda and Bhupatwala. It has also been further alleged that sewage treatment plants (STPs) are not performing as per the norms and the untreated sewage is directly discharged by bypassing and illegally diverting it from the STPs.
4. That in the above context, it is submitted that under the Namami Gange Programme (NGP) the National Mission for Clean Ganga (NMCG), Government of India, has sanctioned five projects for the creation of 82 MLD of sewage treatment capacity and 150 KLD of septage co-treatment capacity in Hardwar at an estimated cost of ₹438.10 crore. The projects details & their completion status are as under:




 अनूप कुमार श्रीवास्तव / Anup Kumar Srivastava
 कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
 राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
 जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
 Dept. of Water Resources, River Development and Ganga Rejuvenation
 जल शक्ति मंत्रालय / Ministry of Jal Shakti
 भारत सरकार, नई दिल्ली / Govt. of India New Delhi

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S. No.	Project Name	Sanctioned Cost (Rs. In Cr)	Treatment Capacity (MLD)	Project Status
1	Construction of STP (68 MLD) for zone A, B, C, D, E at Jagjeetpur and (14 MLD) for zone F at Sarai, Haridwar	273.37	82	Completed
2	Interception and Diversion (I&D) works in zone A, B, C, D, E at Jagjeetpur and in zone F at Sarai, Haridwar	116.28	0	Completed
3	Laying of sewer lines in Arihant Vihar and New Vishnu Garden, Kankhal, Haridwar	4.68	0	Completed
4	Tertiary treatment of existing 27 MLD STP at Jagjeetpur and Upgradation of existing 18 MLD STP at Sarai, Haridwar	32.64	0	Completed
5	Co-Treatment of Septage in existing STPs of Haridwar-150 KLD (100 KLD at Jagjeetpur + 50 KLD at Sarai), Rishikesh - 50 KLD, Srinagar - 30 KLD and Devprayag - 5.0 KLD in Uttarakhand	11.12	0.15	Completed
Total		438.10	82.15	

5. That it is submitted that all above mentioned projects have been completed, and are presently under Operation and Maintenance (O&M) by the Uttarakhand State Government's agencies wherein Uttarakhand Jal Sansthan (UJS) is responsible for operation and Uttarakhand Pey Jal Nigam (UKPJN) is responsible for execution of the projects.
6. That it is further submitted that there are total five Sewage Treatment Plants (STPs) in Haridwar city having cumulative sewage treatment capacities of 145 MLD,



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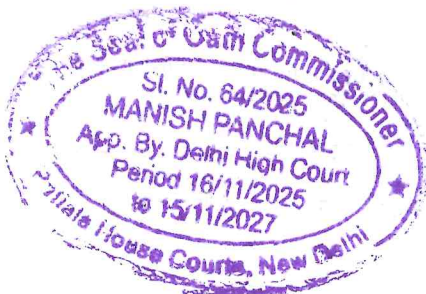
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along with a septage co-treatment capacity of 150 KLD. The details of these STPs are given in the table below:

S. No.	STP	Capacity (MLD)
1	68 MLD STP at Jagjeetpur, Haridwar	68.00
2	27 MLD STP at Jagjeetpur, Haridwar	27.00
3	18 MLD STP at Jagjeetpur, Haridwar	18.00
4	18 MLD STP at Sarai, Haridwar	18.00
5	14 MLD STP at Sarai, Haridwar	14.00
Total STP capacity		145.00
1	Septage Co-Treatment in existing STPs at Jagjeetpur, Haridwar	0.10
2	Septage Co-Treatment in existing STPs at Sarai, Haridwar	0.05
Total Co-Treatment Capacity		0.15

7. That as per the information given by UKPJN, all 22 drains identified in Haridwar city discharging into the River Ganga have been intercepted and connected to existing STPs operated by UJS and UKPJN. Accordingly, no untreated wastewater is being discharged into the River Ganga from any drain in the city. The current status of the drains and the STPs linked to them for wastewater treatment in Haridwar, are given hereunder:

	Name of Nala	Status	Diverted to STP Facilities
1	Loknath Nala	Tapped	68 MLD STP Jagjeetpur
2	Saptasarovar Nala	Tapped	
3	Bheemgoda Nala	Tapped	
4	Karoli Nala	Tapped	27 MLD STP Jagjeetpur



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5	Railway Nala	Tapped	68 and 27 MLD STP Jagjeetpur
6	Karanwal Nala	Tapped	
7	Kangra Mandir Nala	Tapped	
8	Nai Sota Nala	Tapped	
9	Nago ki Haweli Nala	Tapped	
10	Kushaghat Nala	Tapped	
11	Laltarao Nala	Tapped	
12	Mayapur Nala	Tapped	
13	PWD Nala & Tank No. 6 Nala	Tapped	
14	Devapura Nala	Tapped	
15	Awass Vikas Nala	Tapped	68 MLD STP Jagjeetpur
16	Lal Mandir Nala	Tapped	
17	Latowali Nala	Tapped	18 MLD STP Sarai
18	Jagjeetpur Nala	Tapped	
19	Matrisadan Nala	Tapped	14 MLD STP Sarai
20	Kasai Nala	Tapped	
21	Ramrakkha Nala	Tapped	14 MLD STP Sarai
22	Pandeywala Nala	Tapped	
Total		22	

8. That it is further submitted that in so far as the compliance of Sewage Treatment Plants (STPs) in Uttarakhand, the Monthly Progress Report (MPR) of the Uttarakhand Pollution Control Board (UKPCB) for March, 2026 reveals that, out of 70 STPs in the State, 63 were operational during the reporting period. Of these operational STPs, 62 were complying with the effluent discharge standards prescribed by MoEF & CC, while 01 STP was found to be non-compliant. The remaining 07 STPs were reported as non-operational due to seasonal closures and other constraints.



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राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga
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भारत सरकार, नई दिल्ली/Govt. of India, New Delhi

A copy of the MPR submitted by the State Govt is placed at **Annexure-1**.

9. That it is further submitted that the deponent, however, craves leave of this Hon'ble Tribunal to make such other submissions as may be necessary and permitted during the course of hearing of the matter.

Deponent

VERIFICATION:

16 JUL 2026

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
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भारत सरकार, नई दिल्ली / Govt. of India New Delhi

Verified at New Delhi on --- 16th July, 2026 that the contents of the above affidavit are true and correct to my knowledge based on official record and no part of it is false and nothing material has been concealed therein.

Deponent

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
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भारत सरकार, नई दिल्ली / Govt. of India New Delhi



CERTIFIED THAT THE DEPONENT

Shri/Smt./Km.....

S/o, W/o, D/o.....

R/o.....

Identified by..... before me at Delhi

On 16 JUL 2026 In Sr. No. 96/26

That the contents of the affidavit which have been

read & explained to him/her are true & correct to

him/her knowledge.

Oath Commissioner, Patiala House Courts, New Delhi



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Annexure I 129

HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehra Dun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Ref: UKPCB/HO/Gen-476(Vol-VIII)/2026/

Date -

E-MAIL / SPEED POST

To,

Executive Director (Tech.),
National Mission for Clean Ganga (NMCG)
Department of Water Resource, River Development
& Ganga Rejuvenation, Ministry of Jal Shakti,
1st Floor, Major Dhyan Chand National Stadium
India Gate, New Delhi-110002.

Subject: Monthly Progress Report of March, 2026 in the matter of O.A. No. 673/2018, Rejuvenation of Polluted River Stretches as per the Hon'ble National Green Tribunal orders dated 20.09.2018, 19.12.2018 & 08.04.2019- reg.

Sir,

With reference to the above subject matter, please find enclosed herewith a copy of Monthly Progress Report for the month of March, 2026 along with Annexure 1 to 4 for your kind perusal and further necessary action. The soft copy of Monthly Progress Report has already sent through E-mail at ruby.raju@nmcg.nic.in, drpravin@nmcg.nic.in, emcukcsoffice@gmail.com & eepkm.cpcb@nic.in.

Enclosed: As above.

Digitally signed by
PARAG MADHUKAR DHAKATE
Date: 05-06-2026 15:52:13

Yours faithfully

(Dr. Parag Madhukar Dhakate)
Member Secretary

Copy to:

1. Principal Secretary, Forest, Environment and Climate Change, Govt. of Uttarakhand/ Chairman, River Rejuvenation Committee, Uttarakhand for kind information please.
2. Staff Officer to the Chief Secretary, Uttarakhand/Member Convener, Environment Monitoring Cell, Office of the Chief Secretary, Secretariat, Dehradun for kind information and necessary action please.
3. Shri P.K. Mishra, Divisional Head-WQM-I, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Shahdara, Delhi-110032 for kind information please.
4. Program Director, State Project Management Group (SPMG), Namami Gange, 105(New no 545/041), Rajpur Road, Opp. RTO Office, Dehradun (Uttarakhand) for kind information.

Member Secretary



**Monthly Progress Report in compliance of order dated 24.09.2020 of the
Hon'ble NGT in the matter of O.A. No. 673 of 2018 of the State of Uttarakhand.**

March 2026

1. OVERALL STATUS OF THE STATE:

I.	Total Population (2011)	1,00,86,292
		Urban-30,49,338
		Rural-70,36,954
II.	Estimated Sewage Generation (MLD) (2011)	Urban- 329.32 MLD, Rural-225.18 MLD (Taking Rate of Water Supply for Urban @ 135 LPCD & Rural @ 40 LPCD)

2. DETAILS OF SEWAGE TREATMENT PLANTS:

Existing no. of STPs and Treatment Capacity (in MLD)	70 STPs of 430.915 MLD treatment capacity		
	District	Installed capacity (MLD)	Capacity Utilization (MLD)
	Chamoli	9.92	2.693
	Rudraprayag	0.525	0.289
	Pauri	7.625	5.692
	Tehri	22.685	14.701
	Uttarkashi	3.00	1.983
	Haridwar	178.00	175.014
	Dehradun	151.46	63.321
	Nainital	49.45	25.460
	Almora	2.00	1.65
	Pithoragarh	6.25	2.95
	Total	430.915	293.753
Capacity Utilization of existing STPs	293.753 MLD		
MLD of sewage being treated through alternate technology	192.085 MLD Through Septic tank and Soak pit.		
No. of Operational STPs	63 Nos.		
No. of Non-Operational, Seasonal Closure and Under Upgradation STPs	07 Nos.		
	(i) 0.010 MLD STP, near Temple, Badrinath (Demolished due to master plan work, line connected to other STP)		
	(ii) 0.26 MLD STP, near Bamni Gaon, Badrinath (Seasonal Closure)		
	(iii) 1.0 MLD STP, near Suspension Bridge, Badrinath (Seasonal Closure)		
	(iv) 0.100 MLD STP, Forest Office, Nandprayag		
	(v) 0.075 MLD STP, near Anoop Negi School, Rudraprayag.		
	(vi) 10 MLD STP, Rusi Pond at Nainital (Under Upgradation)		
	(vii) 1.0 MLD STP, Gangotri, Uttarkashi (Seasonal Closure)		
No. of Complying STP's (Out of 63 Operational STPs monitored in	▪ As per standards notified by MoEF& CC: 62 ▪ As per standards prescribed by the Hon'ble NGT order		

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the month of March , 2026)	dated 30.04.2019: 49						
No. of non-complying STP's (Out of 63 Operational STPs monitored in the month of March, 2026)	As per standards notified by MoEF&CC: 01 As per standards prescribed by the Hon'ble NGT order dated 30.04.2019: 14						
Standards:							
	pH	BOD (mg/L)	TSS (mg/L)	Faecal Coliform (MPN/ 100 mL)	COD (mg/L)	Total- Nitrogen (mg/L)	Total Phosphorus (mg/L)
Standards notified by the MoEF&CC	6.5- 9.0	30	<100	<1000	--	--	--
Standards prescribed by the Hon'ble NGT	5.5- 9.0	10	20	230	50	10	1.0

Details of existing STPs in the State during the month of March, 2026:

Details of Existing STPs in the State during the month of March, 2020.						
No.	Location	Existing STP Capacity (MLD)	Capacity Being Utilized (MLD)	Operational Status of STP	Compliance Status of STPs	
					As per MoEF& CC notified Standards	As per Standards prescribed by Hon'ble NGT
1.	Badrinath (Bamni Gaon) Distt.- Chamoli (Operated by: Uttarakhand Jal Sansthan)	0.26	0.050	Seasonal Closure		
2.	Badrinath (Near Temple) Distt.- Chamoli (Operated by: Uttarakhand Jal Sansthan)	0.01	0.005	Non-Operational	STP is not in operation as area around the STP comes under Master Plan so due to the demolition of structure work around the STP the Plant was non-operation due to the same reason.	
3.	Badrinath (Near suspension Bridge) Distt. Chamoli (Operated by: Uttarakhand Jal Sansthan)	1.00	0.200	Seasonal Closure		
4.	Joshimath (Pokhri) Distt.-Chamoli (Operated by: Uttarakhand Jal Sansthan)	1.08	0.421	Operational	Complying	Complying
5.	Chamoli Ghat Distt.-Chamoli	0.76	0.05	Operational	Complying	Non Complying

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	(Operated by: Uttarakhand Jal Sansthan)					
6.	Chamoli (Near Suspension bridge) Distt. Chamoli (Operated by: Uttarakhand Jal Sansthan)	0.05	0.010	Operational	Complying	Complying
7.	Gopeshwar (Vivekanand Colony) Distt.-Chamoli (Operated by: Uttarakhand Jal Sansthan)	1.19	0.50	Operational	Complying	Complying
8.	Baiterni, Gopeshwar (DeenDayalUpadhaya y Park), Distt.-Chamoli (Operated by: Uttarakhand Jal Sansthan)	1.12	0.075	Operational	Complying	Complying
9.	Gopeshwar (Pokhari Band) Distt.-Chamoli (Operated by: Uttarakhand Jal Sansthan)	1.25	0.50	Operational	Complying	Complying
10.	Nandprayag (Sangam Road) Distt.-Chamoli (Operated by: Uttarakhand Jal Sansthan)	0.05	0.015	Operational	Complying	Non - Complying
11.	Nandprayag (Forest office) Distt.-Chamoli (Operated by: Uttarakhand Jal Sansthan)	0.10	0.09	Operational	Complying	Complying
12.	Karanprayag (Police chowki) Distt.-Chamoli (Operated by: Uttarakhand Jal Sansthan)	0.05	0.05	Operational	Complying	Complying
13.	Karanprayag (Purana pull) Distt.-Chamoli (Operated by: Uttarakhand Peyjal Nigam)	0.10	0.039	Operational	Complying	Non - Complying
14.	Karanprayag (Ward	0.10	0.027	Operational	Complying	Complying

	no. 1&3) Distt.-Chamoli (Operated by: Uttarakhand Peyjal Nigam)					
15.	Karanprayag (Subhash Nagar) Distt.-Chamoli (Operated by: Uttarakhand Jal Sansthan)	0.05	0.04	Operational	Complying	Complying
16.	Karanprayag (Naya Pull) Distt.-Chamoli (Operated by: Uttarakhand Peyjal Nigam)	0.05	0.018	Operational	Complying	Complying
17.	Rudraprayag (Near AnoopNegi School), Distt. – Rudraprayag (Operated by: Uttarakhand Jal Sansthan)	0.075	0.075	Non- Operational	Due to heavy landslides on dt 10.09.2021 nala tapping works and STP foundation damaged, so as a precautionary measures, all equipment's dismantled from STP.	
18.	Rudraprayag (Near Rudra Complex), Distt- Rudraprayag (Operated by: Uttarakhand Peyjal Nigam)	0.10	0.048	Operational	Complying	Complying
19.	Rudraprayag (Near Bus Stand) Distt.-Rudraprayag (Operated by: Uttarakhand Peyjal Nigam)	0.075	0.017	Operational	Complying	Complying
20.	Rudraprayag (Near SBI Bank), Distt-Rudraprayag (Operated by: Uttarakhand Peyjal Nigam)	0.10	0.013	Operational	Complying	Complying
21.	Rudraprayag (Near Steel Bridge), Distt- Rudraprayag (Operated by: Uttarakhand Jal Sansthan)	0.125	0.125	Operational	Complying	Non - Complying
22.	Rudraprayag (Belani) Distt-Rudraprayag (Operated by: Uttarakhand Peyjal Nigam)	0.05	0.011	Operational	Complying	Complying



23.	Kirtinagar (BRO Bridge), Distt.- Tehri (Operated by: Uttarakhand Jal Sansthan)	0.05	0.03	Operational	Complying	Non - Complying
24.	Kirtinagar (Near Temple), Distt- Tehri (Operated by: Uttarakhand Jal Sansthan)	0.01	0.01	Operational	Complying	Complying
25.	Bhagirathipuram, Distt. -Tehri (Operated by: Uttarakhand Jal Sansthan)	5.00	2.50	Operational	Complying	Complying
26.	Chorpani, Dhalwala, Distt.-Tehri (Operated by: Uttarakhand Peyjal Nigam)	5.00	3.299	Operational	Complying	Non - Complying
27.	Chandreshwar Ghat, Dhalwala, Distt.-Tehri (Operated by: Uttarakhand Peyjal Nigam)	7.50	7.476	Operational	Complying	Non - Complying
28.	Tapovan, Rishikesh Distt.-Tehri (Operated by: Uttarakhand Jal Sansthan)	3.50	1.10	Operational	Complying	Complying
29.	Shanti bazar, Devprayag, Distt.-Tehri (Operated by: Uttarakhand Peyjal Nigam)	0.075	0.170	Operational	Complying	Complying
30.	Sangambazar, Devprayag Distt.-Tehri (Operated by: Uttarakhand Peyjal Nigam)	0.15	0.076	Operational	Complying	Complying
31.	Baah Bazar, Devprayag Distt.-Tehri (Operated by: Uttarakhand Jal Sansthan)	1.40	0.04	Operational	Complying	Complying
32.	Gyansu, Uttarkashi	2.00	1.783	Operational	Complying	Non -

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	Distt.-Uttarkashi (Operated by: Uttarakhand Jal Sansthan)					Complying
33.	Gangotri, Uttarkashi Distt.-Uttarkashi (Operated by: Uttarakhand Jal Sansthan)	1.00	0.20	Seasonal Closure		
34.	Nursery Road, Srinagar Distt.-Pauri (Operated by: Uttarakhand Peyjal Nigam)	3.50	3.0	Operational	Complying	Complying
35.	Srinagar (Near ITI) Distt.-Pauri (Operated by: Uttarakhand Jal Sansthan)	1.00	0.50	Operational	Complying	Complying
36.	Taulia, Srikot Distt.- Pauri Garhwal (Operated by: Uttarakhand Peyjal Nigam)	0.05	0.016	Operational	Complying	Complying
37.	Near Junior High School, Srikot, Srinagar Distt.- Pauri (Operated by: Uttarakhand Peyjal Nigam)	0.075	0.056	Operational	Complying	Non - Complying
38.	Swargashram, Rishikesh, Distt.-Pauri (Operated by: Uttarakhand Jal Sansthan)	3.00	2.12	Operational	Complying	Complying
39.	Lakkarghat, Rishikesh Distt.-Dehradun (Operated by: Uttarakhand Peyjal Nigam)	26.00	17.976	Operational	Complying	Complying
40.	Jagjeetpur, Haridwar Distt.-Haridwar (Operated by: Uttarakhand Jal Sansthan)	27.00	27.00	Operational	Complying	Complying
41.	Jagjeetpur, Haridwar Distt.-Haridwar (Operated by:	18.00	18.00	Operational	Complying	Complying

	Uttarakhand Jal Sansthan)					
42.	Jagjeetpur, Haridwar Distt.-Haridwar (Operated by: Uttarakhand Peyjal Nigam)	68.00	76.395	Operational	Complying	Complying
43.	Sarai (I), Haridwar Distt.-Haridwar (Operated by: Uttarakhand Jal Sansthan)	18.00	18.00	Operational	Complying	Complying
44.	Sarai (II), Haridwar Distt.-Haridwar (Operated by: Uttarakhand Peyjal Nigam)	14.00	15.619	Operational	Complying	Complying
45.	Saliyar, Roorkee Distt.-Haridwar (Operated by: Uttarakhand Jal Sansthan)	33.00	20.00	Operational	Complying	Complying
46.	Motharawala-I, Dehradun Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	20.00	13.52	Operational	Complying	Complying
47.	Motharawala-II, Dehradun Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	20.00	11.00	Operational	Complying	Complying
48.	Kargi, Dehradun Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	68.00	13.00	Operational	Complying	Complying
49.	Vijay Colony, Dehradun Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	0.42	0.30	Operational	Complying	Complying
50.	Salawala, Dehradun Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	0.72	0.35	Operational	Complying	Complying
51.	Indira Nagar, Dehradun	5.00	5.00	Operational	Complying	Complying

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	Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)					
52.	Jakhan, Dehradun Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	1.00	0.14	Operational	Complying	Complying
53.	Kaulagarh, Dehradun Distt. - Dehradun (Operated by: Uttarakhand Peyjal Nigam)	3.00	0.50	Operational	Complying	Complying
54.	Landour, South, Mussoorie Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	1.30	0.150	Operational	Complying	Complying
55.	Bhatta fall, Mussoorie Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	3.12	0.80	Operational	Complying	Complying
56.	Landour, North, Mussoorie Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	0.80	0.035	Operational	Complying	Complying
57.	Happy Valley, Mussoorie Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	1.20	0.20	Operational	Complying	Complying
58.	Kulri Bazaar, Mussoorie Distt.-Dehradun (Operated by: Uttarakhand Jal Sansthan)	0.90	0.35	Operational	Complying	Complying
59.	Bakh, Almora Distt.-Almora (Operated by: Uttarakhand Jal Sansthan)	2.00	1.65	Operational	Complying	Non - complying
60.	Hari Nagar, Nainital Distt.-Nainital (Operated by: Uttarakhand Jal	0.45	0.25	Operational	Complying	Non - complying

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	Sansthan)					
61.	Krishnapur, Nainital Distt.-Nainital (Operated by: Uttarakhand Jal Sansthan)	0.80	0.45	Operational	Complying	Non - complying
62.	Bheemtal, Nainital Distt.-Nainital (Operated by: Uttarakhand Jal Sansthan)	1.25	0.810	Operational	Non complying	Non - complying
63.	Nirada, Pithoragarh Distt.- Pithoragarh (Operated by: Uttarakhand Peyjal Nigam)	1.25	1.150	Operational	Complying	Complying
64.	Ancholi, Pithoragarh Distt.-Pithoragarh (Operated by: Uttarakhand Peyjal Nigam)	5.00	1.8	Operational	Complying	Complying
65.	Ramnagar, Puchdi, Distt.- Nainital (Operated by: Uttarakhand Jal Sansthan)	1.50	0.5	Operational	Complying	Complying
66.	Transport Nagar Ramnagar Distt.- Nainital (Operated by: Uttarakhand Jal Sansthan)	7.00	2.5	Operational	Complying	Complying
67.	Narayan Nagar, Nainital Distt. Nainital (Operated by: Uttarakhand Jal Sansthan)	0.450	-	Operational	Complying	Non - complying
68.	Haldwani (Indira Nagar) Distt. -Nainital (Operated by: Uttarakhand Peyjal Nigam)	28.00	14.2	Operational	Complying	Complying
69.	Roosi, Nainital, Distt.- Nainital (Operated by: Uttarakhand Jal Sansthan)	10.00	6.75	Under Upgradation	New STP of 17.5 MLD capacity is under construction.	
70.	Marwari, Joshimath Distt. -Chamoli (Operated by:	2.70	0.603	Operational	Complying	Complying

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	Uttarakhand Jal Sansthan)					
	Total	430.915	293.753			

Details of under construction STPs in the State:

Sl. No.	STP	Capacity of Proposed STP (MLD)	Capacity of Proposed FSTP (MLD)	Capacity of Proposed CO-Treatment facility (MLD)	Total	Physical progress in %	Completion Timeline
1.	Pandeykhaula Almora	1.500			1.500	89%	Sep-26
2.	Arcadia Zone, Mussoorie Distt. Dehradun	0.700			0.700	67%	Jun-26
3.	Sapera Basti, Dehradun	15.000	0.00	0.10	15.10	90%	Jun-26
4.	Tapkeshwar Mahadev, Dehradun	8.000	0.00	0.16	8.16	5%	May-27
5.	Nakronda, Dehradun, Distt. Dehradun	18.000			18.000	94%	Jun-26
6.	Banjarawala Package -1, Daurwala, Dehradun	11.000			11.000	92%	Jun-26
7.	Library Zone, Mussoorie Distt. Dehradun	1.100			1.100	92%	Jun-26
8.	Company Garden Zone Mussoorie, Distt. Dehradun	0.700			0.700	86%	Jun-26
9.	Camel's Back Zone, Mussoorie, Distt. Dehradun	0.700			0.700	-	Jun-26
10.	Dhobi Ghat Zone, Mussoorie, Distt. Dehradun	0.050			0.050	96%	Jun-26
11.	Vikasnagar STP with Co-Treatment	7.000	0.010		7.010	35%	Mar-28
12.	Haldwani STP with Co-Treatment	14.500	0.140		14.640	15%	Feb-28
13.	Roosi Pond, Nainital Distt. Nainital	17.500			17.500	-	Work was hemperd due to land slide at STP site, New

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Sl. No.	STP	Capacity of Proposed STP (MLD)	Capacity of Proposed FSTP (MLD)	Capacity of Proposed CO-Treatment facility (MLD)	Total	Physical progress in %	Completion Timeline
							site to be identified
14.	Kotdwar STP with Co-Treatment	21.000	0.050		21.050	35%	Oct-27
15.	Neelkanth	1.500			1.500	70%	Jun-26
16.	Swargashram	3.000			3.000	95%	Jun-26
17.	Near Gauradevi Tample Gaurikund Rudraprayag	0.200			0.200	96%	Under Trial run
18.	Near Sonprayag Parking, Gaurikund Rudraprayag	0.010			0.010	5%	Delayed due to forest land transfer case
19.	Near Sonprayag Parking, Gaurikund Rudraprayag	0.006			0.006	5%	Delayed due to forest land transfer case
20.	Near Sitapur Parking, Gaurikund Rudraprayag	0.006			0.006	10%	Jun-26
21.	Near Mayali Pul Tilwada Rudraprayag	0.100			0.100	35%	Jun-26
22.	Muni ki Reti-Dhalwala, Distt. Tehri	8.000			8.000	95%	Under Trial Run
23.	Muni ki Reti-Dhalwala, STP	0.300			0.300	15%	Aug-26
24.	Narendra Nagar, Distt. Tehri	2.000			2.000	-	-
25.	Hempur Smile, Kashipur Distt. U.S. Nagar (Bhella River)	2.000			2.000	98%	Under Trial run
26.	Kashipur under AMRUT, Distt. -US Nagar	18.000			18.000	98%	Under Trial run
27.	Sitarganj Distt. U.S. Nagar (Nandhour River)	3.000	0.015		3.015	98%	Under Trial run
	Total	154.872		0.215	0.260		

Details of proposed STPs in the State:

Sl. No.	Location	Capacity of the STP proposed in MLD	Capacity of the FSTP proposed in MLD	Capacity of the Co-treatment plant proposed in MLD	Program	Status of Project (at DPR Stage/Under Trending/Work to be Awarded)	Likely Date of Completion
1.	Co-Treatment Facility at Existing 1 MLD STP Badrinath Dham		0.0050		SBM 2.0	DPR sent to NMCG	
2.	Gauchar, FSTP			0.0180	SBM 2.0	Proposed under KfW	
3.	Rishikesh (Khadri) STP	5.0000			KfW	Proposed under KfW	
4.	Co-Treatment Facility at Existing 1.25 MLD STP Pokhari		0.0050		SBM 2.0	DPR Prepared	
5.	Manglour, STP with Co-Treatment	8.1000	0.0240		SBM 2.0	DPR Prepared	
6.	Shivalik Nagar STP	8.0000			KfW	DPR Prepared	
7.	Co-Treatment Facility at Existing 2.7 MLD STP Marwari		0.0070		SBM 2.0	DPR Prepared	
8.	Pauri, STP with Co-Treatment	1.0000	0.0290		SBM 2.0	DPR Prepared	
9.	Satpuli, STP with Co-Treatment	1.1000	0.0040		SBM 2.0	DPR Prepared	
10.	Srikot STP	2.5000				DPR prepared and sent to State sector for fund allocation.	
11.	Ufalda STP	0.5000				DPR Prepared and forwarded to UPN Head Quarter	
12.	Dharcula, Distt. Pithoragarh – STP Co-Treatment Plant	2.5000	0.0040		SBM 2.0	DPR Prepared	
13.	Chamiyala, FSTP			0.0075	SBM 2.0	DPR Prepared	

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Sl. No.	Location	Capacity of the STP proposed in MLD	Capacity of the FSTP proposed in MLD	Capacity of the Co-treatment plant proposed in MLD	Program	Status of Project (at DPR Stage/Under Trending/Work to be Awarded)	Likely Date of Completion
14.	Ghanisali, FSTP			0.0100	SBM 2.0	DPR under Preparation	
15.	Co-Treatment Facility at Under construction 1.5 MLD STP Muni Ki Reti		0.0150		SBM 2.0	DPR sent to UD Sectriate	
16.	Co-Treatment Facility at Existing 3.5 MLD STP Tapovan		0.0050		SBM 2.0	DPR sent to UD Sectriate	
17.	Jaspur, STP with Co-Treatment	6.5000	0.0206		SBM 2.0	DPR Prepared	
18.	Rudrapur (Kalyani River)	39.0000	0.1000		Namami Gange	DPR Prepared	
19.	Barkot, STP Co-Treatment Plant	2.9500	0.0125		SBM 2.0	DPR under Preparation	
20.	Chinyalisaur, FSTP			0.0100	SBM 2.0	DPR under Preparation	
21.	Purola, STP Co-Treatment Plant	1.2500	0.0062		SBM 2.0	DPR under Preparation	
22.	Gyansu STP	4.0000			State Sector	DPR Prepared and forwarded to UPN Head Quarter	
23.	Gangori STP	1.0000	0.0150		PBIG (NMCG)	DPR Prepared and forwarded to UPN Head Quarter	
24.	Lalkuan	2.0000					
	Total	85.4000	0.0455	0.2523			

- State of Uttarakhand has made timely progress in Namami Gange Projects. All necessary infrastructure provisions have been ensuring by the State towards pollution abatement on the main stem of River Ganga (Segment-A).
- 32 STPs with treatment capacity of 131.87 MLD have been installed & functional under Namami Gange programme.
- Out of 131 drains, which were draining into River Ganga, 131 drains have been tapped and all the drains have been intercepted and diverted to STPs (44 Nos.).
- In order to ensure the integrated and sustained cleanliness of tributary of River Ganga in Uttarakhand state, the National Mission for Clean Ganga (NMCG) has sanctioned Rs. 223.44 crore for interception and diversion of 17 Nos. drains and establishment of 09 STPs along the 06

Polluted River Stretches. Work started on dated 07.01.2022. 33% work completed rest work in progress"

- Meanwhile, as per directions of the Hon'ble National Green Tribunal in the matter of O.A. 673/2018 dated 06.12.2019 bio-remediation of 19 drains of 09 polluted river stretches have been done for a period of 04 months (Feb-2021 to Jun-2021) covering Kumbh Mela period under Namami Gange Program.

3. DETAILS OF INDUSTRIAL POLLUTION:

No. of industries in the State	11,376 7823 - Industrial Operation 3553 - Non-Industrial Operation
No. of water polluting industries in the State	960
Quantity of effluent generated from the industries in MLD	127.781 MLD
Number of industrial units having ETPs	799 (Remaining are connected to CETPs)
Number and total capacity of ETPs (details of existing/ under construction/proposed)	188.951 MLD
Compliance status of the ETPs	Complying – 784 Non – Complying – 15
Number and total capacity of CETPs (details of existing/under construction/proposed)	Existing: 03 CETPs of 17 MLD. Under construction: Nil Proposed CETP: Sitarganj- (i) Proposed- 8 MLD (Package i,ii & iii in Module 2 MLD + 3 MLD+3 MLD) Preparation of tender documents for establishing proposed CETP is under process with technical cooperation from GIZ.
Status of compliance and operation of the CETPs	• 03 CETPs are operational and are complying with prescribed discharge norms as per monitoring conducted by UKPCB in the month of March 2026.

Status of Operational CETPs:

Industrial Estate	No. of industries	Industrial discharge	Status of ETPs	Status of CETPs (existing, under construction & proposed)
IIE, Ranipur, Haridwar	531	4.5 MLD	All 530 units are connected to CETP. (01 industry M/s Hero Motocorp has its own ETP)	Capacity is 9.0 MLD Operational and complying
IIE, Pantnagar (US Nagar)	499	4.0 MLD	▪ For 474 no. units Conveyance system is available (M/S Roquette Riddhi Siddhi Pvt Ltd., IIE Pantnagar has its own ETP). ▪ Balance 24 units although having	CETP with 4.0 MLD UK Peyjal Nigam (Unit – Amrut, Haldwani) is an Implementing agency for the execution of work, it is also to bring to your kind notice that during the execution of work it is observed that some additional sewer line laying work is required in different sectors due to damaged/missing/non availability of sewer

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			their ETPs/Septic tanks, they will also be connected with CETP as directed by Supervisory Committee	lines for which SIDCUL has directed the implementing agency Uttarakhand Peyjal Nigam for execution of work Peyjal Nigam Submitted an estimate of Rs. 1908.86 lacs after TAC from planning department Govt. of Uttarakhand. Approx 65% of work has been completed by implementing agency and rest work is in progress. Date of completion of work is 31.07.2026.
ESIP Sitarganj (US Nagar)	75	4.0 MLD	All units are connected to CETP.	CETP with 4.0 MLD Capacity is operational and complying to the norms. Proposed – 1. Sitarganj- (i) Proposed- 8 MLD (Package i,ii & iii in Module 2+3+3 MLD) after establishment of Industries.

4. SOLID WASTE MANAGEMENT:

Total number of Urban Local Bodies and their Population	107 Urban Local Bodies (05 New ULBs) Population- 36,26,586
Current Municipal Solid Waste Generation	1855.54 MTPD ULB wise details in enclosed as Annexure-1 .
Current Municipal Solid Waste Processed	1786.80 MTPD ULB wise details in enclosed as Annexure-1 .
Number, installed capacity and utilization of existing MSW processing facilities in TDP (bifurcated by type of processing e.g.- Waste to Energy (Tonnage and Power Output), Compost Plants (Windrow, Vermi, decentralized pit composting), bio methanation, MRF etc. Existing Facilities Pl. also specify total quantum of waste processing in the State. Location of MRFs and their capacities. Location of Plastic compactor, their capacity and year wise quantity of plastic waste compacted and sent for recycling. Revenue generated	▪ 04 MSW processing & Sanitary Land Fill facilities (SLF) (Dehradun: Capacity 200 TPD, Haridwar: Capacity 150 TPD, Joshimath (20 TPD), Srinagar (20) & Kirtinagar: Capacity 05 TPD) are Constructed/Functional in the State. ▪ 14 MSW processing facility has been constructed/Functional in the state including 85 Material Recovery Facility with total capacity of 450 TPD. ▪ 02 CBG plant are Constructed/functional with total capacity of 58 TPD. ▪ 663 NADEP/Compost Pit are constructed and used for Wet Waste Processing. ▪ 1053 Bulk Waste Generator are identified and wet waste is being processed by them on their premises. ▪ 101 Aatm Nirbhar Wards are identified. Wet waste is being processed by them within wards and Dry waste is being processed by recycling/reusing through PWP. ▪ In NPP Muni-ki-Reti, a 5MTPD capacity Plastic to Plank system has been installed. ▪ Plastic Compactors- 88 Nos. (Operational). ▪ The total capacity of Plastic Compactor in ULBs is 440 Tonnes per day. ▪ Revenue generated from the plastic compactors is Rs. 6.87 Cr. till March, 2026 by selling compacted plastics/ bails about 786.50 tonne

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Action plan to bridge gap between Installed Capacity and Current Utilization of processing facilities (if Gap>20%)	20 CSWTFs are constructed/operational in the state 48 CSWTF to be constructed which are under different stage of execution. 500 TPD torrefied Charcoal plant in Haldwani and Haridwar is proposed under CSR fund. - MoU has been signed between NN Haldwani and NTPC for the establishment of 500 TPD torrefied Charcoal plant at Haldwani. - MoU has been signed between NN Haridwar and THDCIL-UJVNL for the establishment of 500 TPD torrefied Charcoal plant in Haridwar.
Nos. and capacity of C&D waste processing plants in TPD (existing, proposed and under construction)	10 ULBs have identified lands for disposal and collection of C&D waste. - Out of above 10 ULBs, 03 C&D Waste processing Plants are proposed in National Clean Air Program Cities viz. Dehradun, Rishikesh & Kashipur. - Baseline study has been done for collection of data for constructing C & D waste Management Plant in Dehradun, DPR of Rs.15 Cr has been prepared and is being revised. EOI has been issued by NN Dehradun. - Above DPR has been circulated as a model DPR to other 02 NCAP cities/ULBs namely Kashipur and Rishikesh to prepared DPR accordingly. - Direction has been issued to 03 NCAP cities to send proposal/DPR for approval. - C&D waste is being disposed off by backfilling/ filling of low-lying areas.
Total no. of wards, no. of wards having door to door collection service, no. of wards practicing segregation at source.	Total number of Wards-1314 Door to door Collecton-1312 Source Segregation-1284
Details of MSW treatment facilities proposed and under construction (no., capacity, and technology)	- DPR of 62 MSW treatment facilities approved under SBM 1.0 - DPR of 01 MSW treatment facilities of Thalissain approved under Ring Fenced Account. 05 DPR of Rudrapur, Kedarnath, Herbartpur, Vikashnagar & Shivalik Nagar, are under process of approval/revision 500 TPD torrefied Charcoal plant in Haldwani and Haridwar is proposed under CSR fund. - MoU has been signed between NN Haldwani and NTPC for the establishment of 500 TPD torrefied Charcoal plant at Haldwani. - MoU has been signed between NN Haridwar and THDCIL-UJVNL for the establishment of 500 TPD torrefied Charcoal plant in Haridwar. - Work of 48 MSW treatment facility/MRF/Compost plant are different stage of execution.
No. and area (in acres) of uncontrolled garbage dumpsites and Sanitary Landfills	Legacy Waste/ Old Garbage Dump Site: Total No. of Sites- 61 No. of Sites Completely Remediated – 26 Remaining Site – 35

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	Against total 23.51 lacs MT legacy waste, 13.05 lacs MT (55.50%) legacy waste remediated Sanitary Land Fill: 05 Scientific Sanitary Landfills (Dehradun, Kirtinagar Haridwar, Sringer & Joshimath) are constructed/functional
No. and area (in acres) of legacy waste within 1km buffer of both side of the rivers	07 (Remediation of legacy waste of Kotdwar, Doiwala, Srinagar, Purola completed and Uttarkashi, Haldwani, Rishikesh is under process), as informed by respective ULBs.
No. of drains falling into rivers and no. of drains having floating racks/screens installed to prevent solid waste from falling into the rivers	There is total 131 small and big drains identified in Ganga Towns, tapping/ jaal on drains done in all the drains. Tapping works are done by Uttarakhand Jal Nigam and regular cleaning is being done by concern ULBs.

Status of ULB wise Management of Solid Waste:

Treatment and Disposal facility for SWM- Land Identification and Procurement status is as follows:

- Out of 107 ULBs 92 ULBs has identified land and in remaining 15ULBs identification of land is under process.

5. BIO-MEDICAL WASTE MANAGEMENT:

Total Bio-medical generation	9239.42 kg/day (Year 2024)
No. of Hospitals and Health Care Facilities	7285 Nos.
Status of Treatment Facilities/CBMWTF	03 CBMWTFs facilities are operational in the State permitted for treatment of 221.67 MT per month waste. 01 CBMWTF is under construction in Sitarganj (US Nagar).

6. HAZARDOUS WASTE MANAGEMENT:

Total Hazardous Waste generation	26003.62 MT (Year 2024-25)
No. of Industries generation Hazardous waste	4320 Nos.
Treatment Capacity of all TSDFs	Incineration-12000 MT/Year Land filling-8000 MT/Year
Quantity of Hazardous waste reached the TSDFs (Year 2024-25)	8684.756 MT (Landfill – 2527.459 MT & Incineration – 6157.297 MT)
Treated (Year 2024-25)	Landfillable: 2518.64 MT Incinerable: 6124.794 MT
Details of on-going or proposed TSDF	Capacity utilization of existing facility is proposed.

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7. PLASTIC WASTE MANAGEMENT:

Total Plastic Waste generation	55991 MTPA (From 107ULBs)
Treatment/Measures adopted for reduction or management of plastic waste	▪ 88Nos. Plastic Compactors are functional on cluster basis. Rs. 154.68 Lakhs has been released by the UKPCB for this purpose. ▪ Revenue generated from the plastic compactors is Rs. 6.87 Cr. by selling of compacted plastics/ bails till date ▪ Total capacity of Compactor is 440 Tonnes per day. ▪ 62 Plastic Waste recycling units are registered with the Uttarakhand Pollution Control Board with an installed recycling capacity of 177000Ton/Annum. ▪ State Level Monitoring Committee (SLMC) for Plastic Waste Management has been constituted by the State Government vide G.O. No. 1445/IV(3)-201912(1 Sa.)/2017 dated 03.07.2019. ▪ SLMC Meeting convened on 16.09.2022, 04.10.2022, 09.11.2022, 09-03-2023, 28-04-2023, 21-07-2023, 24-04-2024 & 03-09-2025 ▪ The Government of Uttarakhand has imposed restriction on supply, carry, storage, transportation, manufacturing, sale, purchase and import of identified Single Use Plastic items vide notification dated 16.02.2021. ▪ The Government of Uttarakhand has constituted a Special Task Force under chairmanship of Chief Secretary and District Level task Force under chairmanship of District Magistrate vide notification dated 31.08.2021 to eliminate banned single use plastic items, in mission mode. ▪ Awareness campaign is being done for elimination of banned single use plastic items in the State. ▪ SUP Ban Drive/Inspection Drive is being done regularly and Challan is being imposed on violators. ▪ SUP grievance app has created by CPCB.

OTHERS:

8.	Details of Alternate Treatment Technology being adopted by the State/UT	The treatment technologies i.e., SBR, MBBR, SBT and Electro Coagulation are being used in the State for STPs. In addition of above, Bio remediation treatment technology has been adopted for treatment of drains for the period till STPs are constructed and becomes functional.
9.	Identification of polluting sources including drains contributing to river pollution and action as per NGT order on in situ treatment.	Main Ganga Stream: Total 135 drains identified along the main stream of river Ganga. Out of 135 drains, 131 drains sanctioned by NMCG New Delhi. Remaining 4 drains, 3 drain of Srikot have not sanctioned because BOD<30 and 1 drain of Rawali Mehdoon is under Sidcul. Out of 131 sanctioned drains 131 drains have been tapped. Dehradun: Total 177 nos small household drains has been sanctioned for I&D under Namami Gange Programme. All I&D works (144 Nos.) of Bindal river is completed. Ramnagar: Total 06 nos. drains has been sanctioned under Namami Gange programme. All Nala have been

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		tapped. 09 Polluted Stretches: A. 17-drains has been sanctioned under Namami Gange for 6 stretches (Bhela, Dhela, Kichha, Kosi, Nandhore, Pilkhar and Kashipur Distt. Udham Singh Nagar). 33% work completed. Rest work is in progress." B. The polluting stretch Kalyani River (Kumaon), DPR is under preparation by UKPJN & consultant has been finalised. DPR has been submitted. C. The polluting stretch Suswa River (Dehradun) is taken up under DPR approved for I&D works of Rispana & Bindal Rivers under Namami Gange Projects. D. Polytechnic drains or Lakkarghat drain is the treated effluent channels for new 26 MLD STP based on SBR technology has been commissioned at Lakkarghat. E. The polluted River stretch (from Haridwar to Sultanpur) is already meeting the bathing water criteria and considered as model River. Bio-remediation of drains – DPR of Rs. 259 Lakh was approved by NMCG for total 19 drains on dated 14.12.2020. 06 Drains Kichh River. 03 Drains Suswa River. 01 Drains Rispana River. 01 Drains Bindal River. 07 Drains River Bhella, Kichcha and Pilakhar. 01 Drains Ukrouli, Sitraganj. Bioremediation works has been completed.
10.	Details of Nodal Officer appointed by Chief Secretary in the State/UT	Environmental Cell has been setup in the office of Chief Secretary, Govt. of Uttarakhand.
11.	Details of meetings carried under the Chairmanship of Chief Secretary in the State/UT	Meetings of CMC held on dated 10.02.2021, 04.03.2021, 09.07.2021, 15.11.2021, 04.02.2022, 09.06.2022, 20.09.2022, 10.01.2023, 12.05.2023, 12.09.2023, 11.01.2024, 30.09.2024, 17.07.2025 and 02.03.2026
12.	Latest water quality of polluted river, its tributaries, drains with flow details and groundwater quality in the catchment of polluted river.	Surface water quality monitoring of 09 polluted river stretches during the month of March , 2026 is enclosed as Annexure-2. It is state that River Ganga (Haridwar to Sultanpur) (Priority-IV) has already achieved Class "B" water, therefore, It has been de-listed from the polluted river stretches.
13.	Groundwater regulation	----
14.	Good irrigation practices being adopted by the State.	Treated waste water of 27 MLD & 68 MLD STP's at Jagjeetpur, Haridwar is already being re-used for irrigation through Canal system constructed for this purpose.

		A part from this micro irrigation practices such as sprinkler and drip irrigation are being adopted by the irrigation department.
15.	Rain Water Harvesting	It is being implemented through Catch the Rain Campaign.
16.	Demarcation of Floodplain and removal of illegal encroachments.	Out of 9 polluted stretches (Bahela, Dhela, Suswa, Gola (Kichha), Kalyani, Kosi, Ganga, Nandhor and Pikhhar and ganga), 4 stretches(Bahela, Dhella, Kalyani and Pikhhar) are Non-Perennial river hence no flood plain Zoning is to be done. Out of remaining 5 stretches, flood plain Zoning in River Ganga (Haridwar to Sultanpur) had been notified in 11th May, 2018. Remaining 4 stretches Flood Plain Zoning Work in Suswa, Gola rivers (Kicha), Kosi and Nandhaur, the Survey and Hydrological study work has been completed, report and flood plain zone Map has been prepared and initial notification is in process.
17.	Maintaining minimum e-flow of river.	- In pursuit to Hon'ble NGT order dated 09.08.2017 in Original Application no. 498 of 2015 (M.A No. 628/2016) Pushp Saini Vs MoEF&CC, GoI and others, Government of Uttarakhand vide order dated 05.06.2018 directed all the hydro project developers in the State of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects. UJVNL is the monitoring agency for obtaining e-flow release from the project developers. - Ministry of Water Resources, River Development and Ganga Rejuvenation vide its order dated 09.10.2018 issued norms for minimum environmental flows to be maintained at location downstream of the structures or projects. For Upper Ganga River Basin Stretch starting from originating glaciers and through respective confluences finally meeting at Devprayag up to Haridwar 20%, 25% & 30% e-flow of monthly average flow observed during each of preceding 10-daily period should be maintained in dry, lean and high flow season respectively. Central Water Commission (CWC) is designated authority and the custodian of the data and shall be responsible for supervision, monitoring, regulation of flows in Ganga Basin. In compliance to MoWR RD&GR order




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		dated 10.10.2018 and 14.09.2019, Monitoring cum Compliance report is sent by CWC to NMCG on quarterly basis. For the month of March, 2026 Status of Compliance/Non-compliance of the 8 Projects monitored by CWC in Uttarakhand is as under: <table border="1"> <tr> <th>S N</th><th>Project Name</th><th>Compliance/Non-Compliance Status</th></tr> <tr> <td>1</td><td>Maneri Bhali Phase I</td><td>Complying</td></tr> <tr> <td>2</td><td>Maneri Bhali Phase II</td><td>Complying</td></tr> <tr> <td>3</td><td>Tehri-Koteshwar Dam</td><td>Complying</td></tr> <tr> <td>4</td><td>Vishnuprayag HEP</td><td>Complying</td></tr> <tr> <td>5</td><td>Singoli Bhatwari HEP</td><td>Complying</td></tr> <tr> <td>6</td><td>Srinagar Dam</td><td>Non-Complying for whole Mar, 2026</td></tr> <tr> <td>7</td><td>Pashulok Barrage</td><td>Non-Complying for one day on 01 Mar, 2026</td></tr> <tr> <td>8</td><td>Bhimgoda Barrage</td><td>Complying</td></tr> </table> As per the information provided by the UJVNL for the month of March, 2026: 03-HEPs located in the main Ganga basin and having > 25 MW capacity are complying the prescribed norms (Annexure 3a) - All 07-HEPs located in other than main Ganga basin and having > 25 MW capacity are complying with e-flow norms (Annexure 3b) 22 HEPs having <25 MW capacity located in the State are complying with e-flow norms except Gangani in Uttarkashi is closed due to Flood/Landslide (Annexure 3c) Details of E-flow of March, 2026 is enclosed as Annexure 3(A), 3(B), 3(C).	S N	Project Name	Compliance/Non-Compliance Status	1	Maneri Bhali Phase I	Complying	2	Maneri Bhali Phase II	Complying	3	Tehri-Koteshwar Dam	Complying	4	Vishnuprayag HEP	Complying	5	Singoli Bhatwari HEP	Complying	6	Srinagar Dam	Non-Complying for whole Mar, 2026	7	Pashulok Barrage	Non-Complying for one day on 01 Mar, 2026	8	Bhimgoda Barrage	Complying
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7	Pashulok Barrage	Non-Complying for one day on 01 Mar, 2026																											
8	Bhimgoda Barrage	Complying																											
18.	Plantation activities along the rivers.	1. Plantations in Catchments of Ganga & its Tributaries under various schemes of CAMPA in Uttarakhand: <table border="1"> <tr> <th>S. No.</th><th>Year</th><th>Plantations (ha)</th></tr> <tr> <td>1.</td><td>2020-21</td><td>5181.64</td></tr> <tr> <td>2.</td><td>2021-22</td><td>3781.46</td></tr> <tr> <td>3.</td><td>2022-23</td><td>3802.70</td></tr> <tr> <td>4.</td><td>2023-24</td><td>3195.14</td></tr> <tr> <td>5.</td><td>2024-25</td><td>4020.75</td></tr> <tr> <td>6.</td><td>2025-26</td><td>1757.83</td></tr> <tr> <td></td><td>Total</td><td>21739.52</td></tr> </table> 2. Plantations under 'Namami Gange' Project	S. No.	Year	Plantations (ha)	1.	2020-21	5181.64	2.	2021-22	3781.46	3.	2022-23	3802.70	4.	2023-24	3195.14	5.	2024-25	4020.75	6.	2025-26	1757.83		Total	21739.52			
S. No.	Year	Plantations (ha)																											
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2.	2021-22	3781.46																											
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5.	2024-25	4020.75																											
6.	2025-26	1757.83																											
	Total	21739.52																											

utilizing CAMPA funds in various Ganga districts:				
S. No.	Year	Plantations (ha)		
1.	2023-24	1390.00		
2.	2024-25	951.70		
	Total	2341.70		
3. Activities implemented under Stream-shed Management scheme/Eco-restoration under CAMPA				
S. No.	Year	Name of Activity	Unit	Achievement
1.	2024-25	Percolation Pits	Nos.	1166
2.		Water Bodies	Nos.	169
3.		Rejuvenation of Water Sources	Nos.	43
3.		Chal-khal	Nos.	2816
4.		Check Dams, gully plugs	Nos.	5805
5.		Contour Trenches	Ha.	633
1.	2025-26	Water Bodies	Nos.	89
2.		Side walls	Nos.	137
3.		Contour Trenches	Ha	1192
4.		Check dams/gully plugging	Nos.	4468
5.		Chal-khal/Recharge pits	Nos.	2058
4. Work under Hon. NGT order in OA 673/2018 (Treatment of critically polluted river stretches (namely Bhela, Dhela, Suswa, Pilakhar, Nandhour and Kalyani rivers):				
S. No.	Year	Name of Activity	Unit	Achievement
1.	2020-21	Plantation	Nos.	4000
2.		Crate Wire Wall	Nos.	12
3.		Spur	Nos.	26
4.		Contour Trenches	RM.	2000
5.		Check Dams	Nos.	142
6.	2021-	Pitching Work	CUM	882
7.	22	CC Blocks	RM	69.5
Note: not approved after 2021-22.				
5. Works under conservation of flood plain zones of Ganga River in OA No. 200/2014				
S.	Year	Name of	Unit	Achievement

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No.	Activity	Unit	Amount
1.	2021-22 Check Dams	Nos.	1142
2.	2021-22 Plantations	Ha	163.00
3	2022-23 Check Dams	Nos.	713
4	2023-24 Check Dams	Nos.	770
5	2024-25 Check Dams	Nos.	187
6	2025-26 Check Dams	Nos.	125

6. Works under conservation & development of wetlands in OA No. 325/2015

S. No.	Year	Name of Activity	Unit	Achievement
1.	2022-22	Plantation	Ha	24.00
2.		Check Dams	Nos.	1035
3.		Contour Trenches	Ha	5.00
4.		Percolation Pits	Ha	50.00
5.		Maintenance, cleaning works etc.	Ha	5.00
6	2023-24	Plantation	Ha	2.40
7.	2024-25	-	-	-
8.	2025-26	Checkdams	Nos.	40.00

Note: progress as per CAMPA MIS.

19.	Development of biodiversity park	-----
20.	Reuse of treated Water.	Treated waste water of 27 MLD & 68 MLD STP's at Jagjeetpur, Haridwar is already being re-used for irrigation through Canal system constructed for this purpose. A part from this micro irrigation practices such as sprinkler and drip irrigation are being adopted by the irrigation department.
21.	Model River being adopted by the State & Action Proposed for achieving the bathing.	River Ganga from Haridwar to Sultanpur stretch has been identified as a model river for achieving the bathing quality standards. The model River report has been prepared and approved by River Rejuvenation Committee meeting held on 10.02.2021.
22.	Status of preparation of Action Plan by the 13 Coastal States	Not related to the State of Uttarakhand.
23.	Regulation of Mining Activities in the State/UT.	River Bed Mining in the State of Uttarakhand is carried out in a scientific and highly regulated manner as per the provisions of State Mining Policy and Uttarakhand Minor

	Minerals Rules, 2023 taking due care of environment and ecology of the area. It is compulsory to obtain Environment Clearance under EIA Notification 2006 prior to sanction of Mining Leases. Excavation of river bed material (RBM) is carried out as per approved mining plan and the Sustainable Sand Mining Guidelines-2016 & Enforcement and Monitoring Guidelines for Sand Mining, 2020 (EMGSM-2020) of Ministry of Environment, Forest and Climate Change, Government of India within the demarcated area up to a depth of 03 meter or ground water level whichever is less. It is also compulsory to obtain Consent to Establish and Operate from State Pollution Control Board before commencing the Excavation of river bed mining. Excavation of RBM is done manually. The State Mining Policy and Rules does not permit use of machines i.e. JCB, Poclane etc. for excavation of River Bed Material. River Bed Mining is not permitted during the Monsoon season from 01st May onwards up to 30th May and also from sunset to sunrise. Transportation of RBM is carried out on E-Transit Pass. The State Government is committed to stop illegal mining and illegal transportation of mineral. State Government has taken following measures to prevent illegal mining and illegal transportation: - 1- State Government has formulated Uttarakhand Mineral (illegal mining, transportation and storage prevention) Rules, 2021 wherein provisions have been made to impose a penalty on persons found guilty of illegal mining and illegal transportation. 2- The State Government has constituted "District Anti-Illegal Mining Force" in each District for prevention of illegal mining. 3- The State Government has constituted an "Independent Complaint Redressal Committee" which is chaired by retired judge. 4- Directorate Geology and mining has developed a "Complaint Redressal Portal" for redressal of the complaints related to mining. 5- The State has C.M. Helpline portal for redressal of the complaints related to mining which is monitored weekly by Secretary, Mining and Monthly by the hon'ble Chief minister. 6- At Directorate level "Enforcement Cell" has been constituted which regularly make surprised field visits and take punitive actions against the mining lease holders, stockist and stone crushers/screening plants. 7- At District level officials from Revenue
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		Department, Mining Department, Forest Department and Police Department carry out the enforcement work for prevention of illegal mining, illegal storage and illegal transportation. 8- The enforcement work done to prevent illegal mining/illegal transportation/illegal storage in the last 11 financial years is as follows: -	
S. N.	Financial Year	Illegal mining/ storage/ transportation cases	Penalty Recovered (In Rs. Crore)
1.	2015-2016	1324	12.27
2.	2016-2017	1424	4.41
3.	2017-2018	3231	9.44
4.	2018-2019	2649	26.99
5.	2019-2020	2502	9.62
6.	2020-2021	2752	18.05
7.	2021-2022	1818	13.17
8.	2022-23	2250	17.04
9.	2023-24	2512	19.17
10.	2024- 25	2252	82.12
11.	2025-26 (up to March 2026)	1773	64
Total		24,781	276.03
		In the Month of March 2026, a 73 Cases of illegal mining/illegal transportation/illegal storage and a total 18.1 crore has been recovered from them. 9. To prevent illegal transportation of minerals, the State Government is in the final stages of implementing its own Mining Digital Transportation and Surveillance System (MDTSS). As part of this initiative, 45 high-security unmanned gantries will be installed at 40 locations across 4 districts in first stage. These gantries will be equipped with ANPR cameras, varifocal cameras, RFID readers, GPS, floodlights, and other advanced surveillance equipment. The entire system will be monitored in real-time through a central control room at the Directorate Headquarters, mini command centres at the district offices, and mobile-based monitoring platforms, ensuring effective oversight and rapid response. 10. To prevent illegal mineral transportation and misuse of mineral transportation e-ravanna	

		forms, the previous system of printing e-Ravanna forms on normal paper has been replaced with printing on special security-featured paper (Printed on Indian Banks' Association (IBA) approved Magnetic Ink Character Recognition (MICR), The paper should have Dandy water mark, Printing should be as per current sample paper format provided. Sample can be viewed at office of DGMUK, Unique ID of each paper should be printed on one side of paper, Artificial Watermark of DGMUK and Govt. of Uttarakhand Logo should be in middle of each triplicate pass, Optical Illusion effect i.e., hidden "COPY" image (not visible by naked eye, while visible in case of "Xerox" is printed). Anti-copy Pantograph, Hologram should be in the left most corner of each triplicate pass, mask-a-print, copy-and-check, fluorescent ink, gullochi pattern design, high resolution border, u-verify, check digit serial numbering, hologram hot foil stamping, gold foil printing of logo, high resolution border), which is come in to force from 6 August 2025 in the State of Uttarakhand. 11. The department has also implemented an online e-challan system on its official web portal, allowing the inspection team to issue challans on the spot if any vehicle is found violating rules related to illegal mineral transportation. Thus, the State Government is committed to stop illegal mining, illegal storage and illegal transportation of mineral in the State.
24.	Action against identified polluters, Law violators and officers responsible for failure for vigorous monitoring.	Uttarakhand Pollution Control Board has collected a sum of Rs. 19.19 Crore from various defaulters / law violators as an environment compensation.

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Annexure - 7

Monthly Progress Report of the Month of March through Swachhatam Portal								
S.No.	DistrictName	ULB Code	ULBName	Total Wards	Wards with 100% D2D Collection	Wards with 100% Source segregation	Generation (MTPD)	Processed (MTPD)
1	UTTARKASHI	800287	BARKOT (NPP)	7	7	7	4.39	4.39
2	UTTARKASHI	800288	BARAHAT UTTARKASHI	11	11	11	16.22	16.22
3	UTTARKASHI	800289	GANGOTRIDHAM	4	4	4	0.00	0.00
4	UTTARKASHI	900030	PUROLA	7	7	7	2.40	2.40
5	UTTARKASHI	900031	CHIMYALISUR	7	7	7	3.68	3.68
6	UTTARKASHI	900241	NAUGAON	7	7	7	2.00	1.94
	UTTARKASHI			43	43	43	28.69	28.63
7	CHAMOLI	800290	BADRINATH	4	4	4	0.00	0.00
8	CHAMOLI	800291	JOSHIMATH	9	9	9	3.10	3.10
9	CHAMOLI	800292	CHAMOLI-GOPESHWAR	11	11	11	6.46	6.46
10	CHAMOLI	800293	NANDPRAYAG	4	4	4	0.50	0.50
11	CHAMOLI	800294	GAUCHAR	7	7	7	2.97	2.97
12	CHAMOLI	800295	KARNAPRAYAG	7	7	7	2.13	2.13
13	CHAMOLI	900032	GAIRSAIN	7	7	7	1.13	0.00
14	CHAMOLI	900033	POKHARI	7	7	7	2.00	2.00
15	CHAMOLI	900242	THARALI	4	4	4	0.06	0.28
16	CHAMOLI	900438	PIPAKOTI	4	4	4	0.04	0.04
17	CHAMOLI	901080	NANDA NAGAR	4	4	4	1.26	1.26
	CHAMOLI			68	68	68	19.65	18.73
18	RUDRA PRAYAG	800296	KEDARNATH	1	1	1	0.00	0.00
19	RUDRA PRAYAG	800297	RUDRAPRAYAG	7	7	7	3.21	3.21
20	RUDRA PRAYAG	900034	UKHIMATH	4	4	4	0.05	0.05
21	RUDRA PRAYAG	900035	AUGUSTMUNI	7	7	7	1.15	1.15
22	RUDRA PRAYAG	900440	TILWARA	4	4	4	1.19	1.19
23	RUDRA PRAYAG	901082	GUPTKASHI	0	0	0	0.00	0.00
	RUDRA PRAYAG			23	23	23	5.61	5.61
24	TEHRI GARHWAL	800298	KIRTINAGAR	4	4	4	0.84	0.00
25	TEHRI GARHWAL	800299	DEVAPRAYAG	4	4	4	1.65	1.65
26	TEHRI GARHWAL	800300	TEHRI	11	11	11	8.87	8.87
27	TEHRI GARHWAL	800301	CHAMBA_U	9	9	9	4.39	4.39
28	TEHRI GARHWAL	800302	NARENDRANAGAR	7	7	7	1.16	1.16
29	TEHRI GARHWAL	800303	MUNI-KI-RETI	11	11	11	21.61	21.61
30	TEHRI GARHWAL	900113	GHANSALI	7	7	7	1.90	1.90
31	TEHRI GARHWAL	900243	LAMB GAON	4	4	4	0.90	0.90
32	TEHRI GARHWAL	900244	GAJA	4	4	4	0.90	0.90
33	TEHRI GARHWAL	900439	CHAMIYALA	7	7	7	1.25	1.25
34	TEHRI GARHWAL	900852	TAPOVAN	4	4	4	1.44	1.31
	TEHRI GARHWAL			72	72	72	44.91	43.95
35	DEHRADUN	800305	VIKASNAGAR	11	11	11	15.16	12.89
36	DEHRADUN	800306	HERBERTPUR	9	9	9	9.68	9.68
37	DEHRADUN	800307	MUSOORIE	13	13	13	44.13	44.13
38	DEHRADUN	800309	DEHRADUN	100	100	100	515.13	515.13
39	DEHRADUN	800312	DOIWALA	20	20	20	25.63	25.63
40	DEHRADUN	800313	RISHIKESH	40	40	40	77.42	61.94
41	DEHRADUN	900239	SELAQUI (CENTRAL HOPETOWN)	9	9	9	14.19	14.19
	DEHRADUN			202	202	202	701.34	683.58
42	PAURI GARHWAL	800315	SRINAGAR	40	40	40	22.84	22.84
43	PAURI GARHWAL	800316	PAURI	11	11	11	12.44	12.44
44	PAURI GARHWAL	800318	DOGADDA	4	4	4	0.99	0.99
45	PAURI GARHWAL	800319	KOTDWARA	40	40	40	74.00	73.97
46	PAURI GARHWAL	900036	SWARGASHRAM	4	4	4	9.56	9.56
47	PAURI GARHWAL	900114	SATPULI	4	4	4	1.33	1.33
48	PAURI GARHWAL	900848	THALUSAIN	4	4	4	1.10	0.00
	PAURI GARHWAL			107	107	107	122.26	121.13
49	PITHORAGARH	800320	DHARCHULA	7	7	7	2.90	2.61
50	PITHORAGARH	800321	DIDIHAT	7	7	7	2.71	0.00
51	PITHORAGARH	800322	PITHORAGARH	40	40	40	22.58	22.10
52	PITHORAGARH	900037	GANGOLIHAT	7	7	7	0.65	0.65
53	PITHORAGARH	900111	BERINAG	7	7	7	1.46	1.46
54	PITHORAGARH	901079	MUNSYARI NAGAR PANCHAYAT	0	0	0	0.00	0.00
	PITHORAGARH			68	68	68	30.30	26.82
55	BAGESHWAR	800323	BAGESHWAR	11	11	11	7.26	7.26
56	BAGESHWAR	900038	KAPKOT	7	7	7	1.94	1.94
57	BAGESHWAR	900849	GARUD	7	7	7	1.32	1.32
	BAGESHWAR			25	25	25	10.52	10.52
58	ALMORA	800325	DWARHAT	4	4	4	0.60	0.60
59	ALMORA	800327	ALMORA	40	40	40	12.23	12.22
60	ALMORA	900246	RANIKHET-CHILIYANAULA	7	5	5	3.00	2.99
61	ALMORA	900248	BHIKYASAIN	4	4	4	2.00	2.00
62	ALMORA	900604	CHAWKHUTIYA	4	4	4	0.94	0.94
	ALMORA			59	57	57	18.76	18.75
63	CHAMPAWAT	800328	CHAMPAWAT	9	9	9	4.06	4.06

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64	CHAMPAWAT	800329	LOHAGHAT	7	7	7	2.32	2.32
65	CHAMPAWAT	800330	TANAKPUR	11	11	11	0.16	0.00
66	CHAMPAWAT	900110	BANBASA	7	7	7	1.94	1.94
67	CHAMPAWAT	901202	PATINP	0	0	0	0.00	0.00
	CHAMPAWAT			34	34	34	8.48	8.32
68	NAINITAL	800331	NAINITAL	15	15	15	19.68	19.68
69	NAINITAL	800333	BHOWALI	7	7	7	2.46	2.46
70	NAINITAL	800334	BHIMTAL	9	9	9	5.07	5.07
71	NAINITAL	800335	HALDWANI	60	60	49	131.00	131.00
72	NAINITAL	800336	RAMNAGAR_U	20	20	20	9.07	9.07
73	NAINITAL	800337	KALADHUNGI	7	7	7	2.66	2.66
74	NAINITAL	800338	LALKUAN	7	7	7	3.15	3.15
	NAINITAL			125	125	114	173.08	173.08
75	UDAM SINGH NAGAR	800339	KASHIPUR	40	40	40	70.00	70.00
76	UDAM SINGH NAGAR	800340	MAHUA KHERAGANJ	9	9	9	7.25	7.25
77	UDAM SINGH NAGAR	800341	MAHUADABRA	7	7	7	4.60	4.60
78	UDAM SINGH NAGAR	800342	JASPUR	20	20	20	24.19	24.19
79	UDAM SINGH NAGAR	800343	SULTANPUR_U	7	7	7	2.68	2.68
80	UDAM SINGH NAGAR	800344	BAZPUR	13	13	13	8.88	8.88
81	UDAM SINGH NAGAR	800345	KELA KHERA	9	9	9	3.87	3.87
82	UDAM SINGH NAGAR	800346	RUDRAPUR	40	40	40	133.58	133.58
83	UDAM SINGH NAGAR	800347	KICHHA	20	20	20	32.26	32.26
84	UDAM SINGH NAGAR	800348	GADARPUR	11	11	11	5.50	3.00
85	UDAM SINGH NAGAR	800349	DINESHPUR	9	9	9	2.97	2.97
86	UDAM SINGH NAGAR	800350	SHAKTIGARH	7	7	7	2.10	2.10
87	UDAM SINGH NAGAR	800351	SITARGANJ	13	13	13	10.84	10.84
88	UDAM SINGH NAGAR	800352	KHATIMA	20	20	20	20.32	20.32
89	UDAM SINGH NAGAR	900250	NANAKAMITTA	7	7	7	4.19	4.19
90	UDAM SINGH NAGAR	900251	GULARBHOJ	7	7	7	2.14	2.14
91	UDAM SINGH NAGAR	900850	NAGLA	7	7	7	2.00	2.00
92	UDAM SINGH NAGAR	900851	LALPUR	4	4	4	2.22	2.22
93	UDAM SINGH NAGAR	901081	GARHINEGI NAGAR PANCHAYAT	7	7	7	0.66	0.66
	UDAM SINGH NAGAR			257	257	257	340.26	337.76
94	HARIDWAR	800353	ROORKEE (NN)	40	40	40	122.58	109.10
95	HARIDWAR	800355	JHABRERA	9	9	9	4.19	7.10
96	HARIDWAR	800356	MANGLAUR	20	20	20	19.19	19.19
97	HARIDWAR	800357	LANDHAURA	9	9	9	7.00	7.00
98	HARIDWAR	800359	HARDWAR	60	60	60	145.16	145.16
99	HARIDWAR	800360	LAKSAR	11	11	11	11.74	11.74
100	HARIDWAR	900109	SHIVALIK NAGAR	13	13	13	9.61	0.00
101	HARIDWAR	900112	BHAGWANPUR	9	9	9	8.48	8.48
102	HARIDWAR	900240	PIRAN KALIYAR	9	9	9	6.77	0.34
103	HARIDWAR	900844	IMLIKHEDA	9	9	3	2.00	0.00
104	HARIDWAR	900845	RAMPUR	11	11	4	4.50	0.00
105	HARIDWAR	900846	PADLI GUJJAR	11	11	9	3.00	1.81
106	HARIDWAR	900847	DHANDHERA	11	11	11	0.00	0.00
107	HARIDWAR	901048	SULTANPUR-ADAMPUR(NP)	9	9	7	7.42	0.00
	HARIDWAR			231	231	214	351.66	309.92
	Total			1314	1312	1284	1855.54	1786.80

*Note:- Data as per MIS report submitted by ULB on Swachhatam Portal from 01-05 of every month.

The Surface Water Quality of 09 polluted river stretches for the month of March, 2026

S. No.	Name of Polluted River Stretches	Sampling Date	US/ DS	Location	Latitude- Longitude	pH	DO (mg/l)	BOD (mg/l)	COD (mg/l)	EC (µS/cm)	TDS (mg/l)	TSS (mg/l)	Total Coliforms (MPN /100ml)	Faecal Coliform (MPN /100 ml)
1	Dhella	16/03/2026	US	Dhella Bridge, Kashipur, Bhejjudi	29°13'12" N 78°56'42" E	8.12	8	1.5	14	376	244	34	920	220
		16/03/2026	DS	Gehruala Village Pratappur	29°08'30" N 78°05'20" E	6.95	Nil	44	320	1577	1025	218	3500	2800
2	Bhella	16/03/2026	US	Bhella Bridge, Kashipur	29°16'43" N 79°01'19" E	7.42	7.7	1.3	10	355	231	14	430	350
		16/03/2026	DS	Bhella River rajpura landa	29°07'45" N 78°59'03" E	7.17	0.8	26	200	786	510	104	2800	2200
3	Kichha	17/03/2026	US	Main Road Kichha	28°57'43" N 79°32'17" E	7.9	7.4	1.8	10	464	302	22	1600	540
		17/03/2026	DS	Kichha Bridge	29°52'59" N 79°30'56" E	7.8	6.2	5.2	50	836	543	86	540	350
4	Suswa	10/03/2026	US	Mothrawala	30°13'59" N 78°01'48" E	7.41	1.3	32	100	436.5	291	-	16×10 ³	54×10 ²
		10/03/2026	DS	Barafutta	30°8'19.9" N 78°7'49.8" E	7.72	5.1	2.6	7	484.5	323	-	430	280
5	Kalyani	17/03/2026	US	Pantnagar Ind. Area Rudrapur	29°01'44" N 79°24'28" E	7.51	6.2	2.4	12	514	334	18	430	280
		17/03/2026	DS	Rampura ground Rudrapur	28°57'52" N 79°24'08" E	6.88	Nil	90	240	1034	672	264	3500	2800
6	Kosi	16/03/2026	US	Bajpur bridge	28°09'32" N 79°02'19" E	7.75	7.7	2.4	15	566	368	88	430	350
		16/03/2026	DS	Bypass bridge pattikalan	29°04'31" N 79°02'24" E	7.8	7.5	2.8	18	589	382	97	2100	1700
7	Pilakhar	16/03/2026	US	Bajpur	29°10'21" N 79°08'44" E	River was dry.								
		16/03/2026	DS	Rampur (U.P.)	29°12'12" N 78°58'42" E	7.49	1.5	20	140	1136	738	92	2800	2200
8	Nandhour	17/03/2026	US	Sitarganj	29°04'36" N 79°41'36" E	River was dry.								
		17/03/2026	DS	Nandhor Bridge, Sitarganj	28°55'149" N 79°44'38" E	7.95	7.5	3	24	512	332	48	2200	1700
9	Ganga	12/03/2026	US	Bindughat Duchiyaban	29.970608°N- 78.183854°E	8.2	9.8	1.2	6	280	180	-	220	110
		11/03/2026	DS	Sultanpur	29.699043°N -78.166559°E	7.9	9.4	1.8	9	338	216	-	350	240

Status of release of E-flow as per MoWR, RD&GR order dated 09.10.2018 from the Hydro projects (> 25 MW) situated in the river/tributary of Ganga river basin in the State of Uttarakhand
(March 2026)

S.No.	Name of Hydro Power Project	Capacity (MW)	District	Developer	Season	Months	Average E-flow Mandated by CWC (cumecs)	Compliance of e-flow notification			Remark
								Average River Discharge (Cumecs)	E-Flow Released (Cumecs)	% of E-Flow released	
1	Tiloth Power Station (Maneri Dam)	3 x 30 = 90	Uttarkashi	UJVNL	Dry	Mar-26	4.66	-	4.67	-	As per the information received from UJVNL
2	Dharasu Power Station (Joshiyara Barrage)	4 x 76 = 304	Uttarkashi	UJVNL	Dry	Mar-26	6.69	-	6.72	-	
3	Chilla Power Station	4 x 36 = 144	Pauri Garhwal	UJVNL	Dry	Mar-26	69.17	-	87.71	-	

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Status of release of E-flow as per NGT order dated 09.08.2017 from the Hydro projects (> 25 MW) situated in the river/tributary other than Ganga river basin in the State of Uttarakhand
(March 2026)

S.No	Name of Hydro Power Project	Capacity (MW)	District	Developer	Months	E-Flow Norms*	Compliance of e-flow notification			Remark
							Average lean season flow (Cumecs)	E-Flow Released (Cumecs)	% of E-Flow released	
1	Dhauliganga HEP	280	Pithoragarh	NHPC	Mar-26	Minimum 15% of Average Lean Season flow	4.00	4.40	110.00%	As per the information received from NHPC
2	Tanakpur	120	Champawat	NHPC	Mar-26		164.00	25.00	15.24%	
3	Naitwar Mori	60	Uttarkashi	SJVNL	Mar-26		22.66	3.74	16.52%	As per the information received from SJVNL
4	Dakpathar Barrage (Dhalipur + Dhakrani)	(51 + 33.75)	Dehradun	UJVNL	Mar-26		67.71	10.74	15.86%	
5	Kulhal	30	Dehradun	UJVNL	Mar-26		13.03	2.12	16.27%	As per the information received from UJVNL
6	Ichadi Dam (Chibro + Khodri)	(240 + 120)	Dehradun	UJVNL	Mar-26		72.46	11.25	15.53%	
7	Judo Dam (Vyasi)	120	Dehradun	UJVNL	Mar-26		28.87	5.67	19.64%	

* As per Hon'ble National Green Tribunal (NGT) order dated 09.08.2017 in Original Application no. 498 of 2015 (M.A No. 628/2016) Pushp Saini Vs MoEF&CC, GoI and others, Government of Uttarakhand vide order dated 05.06.2018 directed all the hydro project developers in the State of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects.

S.No.	Name of Hydro Power Project	Capacity (MW)	District	Developer	Months	E-Flow Norms*	Compliance of e-flow notification			Remark
							Average lean season flow (Cumecs)	E-Flow Released (Cumecs)	% of E-Flow released	
1	Loharkhet	4.8	Bageshwar	Parvatiya Power	Mar-26	Minimum 15% of Average Lean Season flow	1.47	0.22	15.10%	As per the information received from respective developer
2	Gangani	8	Uttarkashi	Regency Gangani Energy	Mar-26		5.10	0.95	18.63%	
3	Badyar	4.9	Uttarkashi	Regency Yamuna Energy	Mar-26		1.30	0.30	23.08%	
4	Saju-II	0	Bageshwar	Uttar Bharat Hydro	Mar-26		2.01	0.31	15.42%	
5	Saju-III	10.5	Bageshwar	Uttar Bharat Hydro	Mar-26		4.06	0.63	15.52%	
6	Mouliat	5	Pithoragarh	Himalya Hydro (P) Ltd	Mar-26		3.04	0.51	16.78%	
7	Tanga	5	Pithoragarh	Himalya Hydro (P) Ltd	Mar-26		3.04	0.51	16.78%	
8	Galogi SHP	3.5 MW	Dehradun	UJVNL	Mar-26		0.35	0.08	22.86%	As per the information received from UJVNL
9	Ram Prasad Nautiyal, Dunao SHP	1.5 MW	Pauri Garhwal	UJVNL	Mar-26		1.35	0.33	24.44%	
10	Rajwaki	3.6	Chamoli	Him Urja	Mar-26		4.99	2.15	43.09%	As per the information received from respective developer
11	Varala	15	Chamoli	Him Urja	Mar-26		4.21	1.42	33.73%	
12	Debal	5	Chamoli	Chamoli Hydro	Mar-26		2.50	2.30	92.00%	
13	Agunda Thuti	3	Tehri	Gunsola Hydro	Mar-26		2.72	0.41	15.07%	
14	Bhilingana	22.5	Tehri	Swasti Power	Mar-26		5.80	1.78	30.69%	
15	Bhilingana- III	24	Tehri	Bhilingana Hydro Power	Mar-26		3.82	0.77	20.16%	
16	Birahiganga	7.2	Chamoli	Birahiganga Hydro Power	Mar-26		2.70	0.44	16.30%	As per the information received from UJVNL
17	Pilangad SHP	2.25	Uttarkashi	UJVNL	Mar-26		3.31	1.36	41.09%	
18	Urgam SHP	3	Chamoli	UJVNL	Mar-26		2.02	1.12	55.45%	
19	Kaliganga-I SHP	4	Rudrapur	UJVNL	Mar-26		1.13	0.23	20.35%	
20	Kaliganga-II SHP	4.5	Rudrapur	UJVNL	Mar-26		3.23	0.67	20.74%	
21	Suringad-II	5	Pithoragarh	UJVNL	Mar-26		0.53	0.09	16.98%	
22	Mudhyanareshwar	15	Rudrapur	UJVNL	Mar-26		6.85	1.85	27.01%	

* As per Hon'ble National Green Tribunal (NGT) order dated 09.08.2017 in Original Application no. 498 of 2015 (M.A No. 628/2016) Punjab Saini Vs MoEF&CC, Govt. of India, Government of Uttarakhand vide order dated 05.06.2018 directed all the hydro project developers in the State of Uttarakhand to release minimum e-flow of 15% of the average lean season flow of that river from their projects.

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



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उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्त्रधारा रोड़,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

Analysis Report of Sewage Treatment Plants (STPs) for the Month of March 2026

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
District - Chamoli									
1	2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam)	7.10	95	99	7.64	8.4	9	30	140
2	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	7.19	125	132	7.83	9.6	10	40	210
		STP found operational but insufficient sewage/effluent was reaching to the plant. (Date of Inspection: 11-03-2026).							
3	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.85	215	230	7.90	11.6	17	50	920
4	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	7.13	130	135	7.75	9.2	10	40	220
5	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.16	175	185	7.68	10.0	11	50	170
6	1.120 MLD STP at Baitarni, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.11	140	145	7.97	10.0	12	50	210
7	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.20	185	198	7.83	9.6	11	40	170
8	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	7.15	90	88	7.88	9.6	10	40	280
9	0.100 MLD STP at Forest Office, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	7.20	105	101	STP found Non-operational as plant was under maintenance due to which untreated effluent was found discharging into Nandakini River. (Date of Inspection: 12-03-2026)				
10	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	7.22	85	81	7.79	9.2	10	40	220
11	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.84	200	214	7.86	10.8	13	50	280
12	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.06	115	119	7.56	9.2	9	40	170
13	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	7.10	150	158	7.98	9.6	11	50	220
14	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.17	135	141	7.89	10.0	12	50	210

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CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
District - Rudraprayag									
15	0.075 MLD STP Near Anoop Negi School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation due to Damage of STP.							
16	0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.07	110	108	7.60	9.2	9	40	220
17	0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.11	95	90	7.67	10.0	11	50	210
18	0.100 MLD STP, Near SBI Bank, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.15	145	153	7.82	9.6	10	40	170
19	0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	7.17	115	112	7.97	10.8	13	50	350
20	0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.13	130	137	7.89	9.2	10	40	170
District – Pauri Garhwal									
21	0.075 MLD STP Near Junior High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.10	125	123	7.98	10.0	12	50	280
		STP was operational but due to overflow untreated effluent was found discharging into Alaknanda River. (Date of Inspection: 16-03-2026).							
22	0.050 MLD STP Near Tauliya Nala, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.16	90	86	7.80	9.2	10	40	220
23	3.5 MLD STP at Nursary Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	6.84	220	235	7.93	10.0	13	50	210
24	1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	6.93	170	180	7.82	9.2	10	40	170
25	3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	6.89	230	247	7.78	8.8	10	40	220

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CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
District – Tehri Garhwal									
26	0.050 MLD STP, Near BRO Bridge, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	6.68	190	202	7.95	10.8	13	50	540
27	0.010 MLD STP, Near Temple, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	6.78	170	180	7.86	9.2	10	40	220
28	0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.75	175	187	7.67	8.8	9	40	170
29	0.150 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.86	185	199	7.93	10.0	12	50	210
30	1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan)	7.04	155	164	7.80	9.2	10	40	220
31	5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan)	7.13	185	198	7.65	9.6	10	40	220
32	5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.19	195	206	7.73	9.2	10	40	280
33	7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.11	135	140	7.81	9.6	11	50	350
34	3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	7.08	220	236	7.68	10.0	12	50	170
District - Uttarkashi									
35	2.0 MLD STP at Gyansu, Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	7.17	200	213	7.85	9.6	10	40	350
District - Dehradun									
36	26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.14	185	196	7.90	8.8	8	40	210
37	20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.18	175	187	7.61	9.2	10	40	170
38	20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.11	170	179	7.94	10.0	11	50	220

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CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
39	68 MLD STP at Kargi, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.15	230	246	7.80	9.6	11	50	210
40	0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.17	180	191	7.89	10.0	12	50	220
41	0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.10	175	184	7.74	9.6	10	40	170
42	5.0 MLD STP at Indira Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.21	185	198	7.79	9.2	11	40	220
43	1.0 MLD STP at Jakhan, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.06	165	175	7.68	10.0	11	50	210
44	3.0 MLD STP at Kaulagarh, Dehradun. (Operated by: Uttarakhand Peyjal Nigam).	7.13	170	182	7.99	9.2	10	40	170
45	1.3 MLD STP at Landour (S), Mussoorie. (Operated by: Uttarakhand Peyjal Nigam).	7.10	175	186	7.76	9.6	10	40	210
46	3.12 MLD STP at Bhatta fall, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.19	160	169	7.92	10.0	11	50	170
47	0.8 MLD STP at Landour (N), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.15	170	184	7.81	10.0	12	50	220
48	1.2 MLD STP at Happy Valley, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.21	185	199	7.95	10.0	11	50	220
49	0.9 MLD STP at Kurli Bazaar, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.17	195	212	7.86	9.2	10	40	170
District - Haridwar									
50	27 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.91	185	140	7.21	8.8	7	30	170
51	18 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.11	180	155	7.39	9.6	8	40	210
52	68 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	6.94	180	160	7.22	9.2	7	40	170

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CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
53	18 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.98	155	120	7.24	8.0	7	30	140
54	14 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	7.01	200	190	7.29	10.0	9	50	210
55	33 MLD STP at Saliyar, Roorkee, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.12	165	140	7.34	10.0	9	50	220
District - Nainital									
56	0.45 MLD STP at Hari Nagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.71	205	246	7.38	28.0	36	90	220
57	0.80 MLD STP at Krishnapur, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.57	220	268	7.25	30.0	40	100	210
58	1.25 MLD STP at Bheemtal, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.23	260	318	6.80	44.0	120	280	920
59	1.5 MLD STP at Puchdi, Ramnagar, Nainital. (Operated by: Uttarakhand Peyjal Nigam)	6.73	170	212	7.26	8.0	10	30	170
60	7.0 MLD STP Transport Nagar, Ramnagar, Distt-Nainital. (Operated by: Uttarakhand Peyjal Nigam)	6.98	190	232	7.64	10.0	12	30	140
61	0.45 MLD STP Narayan Nagar, Distt- Nainital . (Operated by: Uttarakhand Jal Sansthan)	6.91	220	276	7.85	18.0	22	60	280
62	28 MLD STP, Indra Nagar, Haldwani Distt- Nainital . (Operated by: Uttarakhand Peyjal Nigam)	6.88	200	244	7.31	9.0	10	30	170
63	10 MLD STP Rusi Pond , District-Nainital.	New Sewage Treatment Plant (STP) of 17.5 MLD capacity is under construction.							
District - Pithoragarh									
64	1.25 MLD STP at Nirada, Distt-Pithoragarh. Operated by: Uttarakhand Peyjal Nigam)	6.58	160	198	7.40	8.0	10	30	210
65	5.0 MLD STP at Aincholi, Distt-Pithoragarh. (Operated by: Uttarakhand Peyjal Nigam)	6.81	185	236 6	7.65	10.0	14	40	170

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रत्रधारा रोड,
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CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
District - Almora									
66	2.0 MLD STP Bakh, Almora, Distt-Almora. (Operated by: Uttarakhand Jal Sansthan)	6.84	210	260	7.56	20.0	24	70	220
Sewage Treatment final effluent standards (As Notified by MoEF&CC).					6.5-9.0	30	<100	—	<1000
Sewage Treatment final effluent standards (As per NGT).					5.5-9.0	10	20	50	230
Note: All values are in mg/l except pH, Fecal coliform (MPN Per 100 ml).									

* The Monitoring of 04 STPs (Badrinath-03 (District-Chamoli) & Gangotri-01 (District-Uttarkashi) not performed because of seasonal closure.

NOTE: From Serial No. 1 to 49 All the parameters are tested/analyzed by Central Laboratory, Dehradun while from Serial no. 50 to 66 all the parameters are tested/analyzed by Regional offices laboratories except Microbiological Parameter (Fecal Coliform) which is tested/analyzed by Central Laboratory, Dehradun.

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